

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:325

ANSWERED ON:14.03.2006

REVIVAL OF SICK INDUSTRIES

Mahato Shri Sunil Kumar;Rana Shri Kashi Ram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of the sick industries revived during the last two years, State-wise;
- (b) the number of the sick industries which are likely to be revived during the current financial year, State-wise; and
- (c) the steps taken by the Government to revive sick industries?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 325 for answer on March 14, 2006 regarding Revival of Sick Industries.

(a) & (b): The Board for Industrial and Financial Reconstruction (BIFR) considers revival of sick industrial units registered with the Board under the provisions of Sick Industrial Companies (Special Provision), Act 1985 (SICA). As per the information received from BIFR, 96 sick industries were revived during the last two years i.e. from 1.1.2004 to 31.12.2005. The State-wise list is given in the statement at Annexure.

(c): Besides providing a policy regime that facilitates and fosters growth and development of industries, steps taken for revival of sick industrial units, inter-alia, include setting up of a Board for Industrial and Financial Reconstruction (BIFR) and issue of guidelines by Reserve Bank of India to banks for financial support and amalgamation of sick units with healthy units. Wherever feasible, rehabilitation schemes are sanctioned for the revival of the units registered with the BIFR which, inter alia, include restructuring of the capital, induction of fresh funds by the promoters, government assistance for public sector units, merger with other companies, relief and concessions in the form of rescheduling of dues by Financial Institutions, banks and government and change of management.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO. 325 FOR ANSWER ON 14th MARCH,2006

State-wise list of revived cases registered with BIFR during 1.1.2004 to 31.12.2005

Sl.No STATES/U.T. No. of Units

1	ANDHRA PRADESH	9
2	CHATTISGARH	1
3	DELHI	6
4	GOA	1
5	GUJARAT	8
6	HARYANA	4
7	KARNATAKA	7
8	KERALA	4
9	MADHYA PRADESH	2
10	MAHARASHTRA	22
11	ORISSA	1
12	PONDICHERRY	2
13	PUNJAB	5
14	RAJASTHAN	6
15	TAMILNADU	8
16	UTTAR PRADESH	4
17	UTTARANCHAL	1
18	WEST BENGAL	5
	TOTAL	96

